

Reviewing of Police Force in Delhi to Curb Crime Incidents

4060. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have reviewed the existing police force in the Capital with regard to its adequacy or otherwise to curb the growing incidents of crime with the increasing population and development of new colonies;

(b) if so, whether Government consider the existing police force in the Capital inadequate to meet the requirement; and

(c) if so, the details thereof and what steps have been taken to augment the police force in the Capital at all levels to meet the growing demand to check crime?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) The existing strength of the Delhi Police remains under review and additional force is sanctioned from time to time. During the last 3 years about 2700 more posts have been created and sanction for raising 5 additional batallions of the Delhi Armed Police has issued.

The present strength of Delhi Police is capable of dealing effectively with the crime and law and order situation in the city. In fact, compared to 1979, the crime rate has come down by about 40 per cent in the year 1982.

Regularisation of villages in Andaman and Nicobar Islands

4061. SHRI ERA ANBARASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether proposals for regularising a large number of villages in Andaman and Nicobar Islands have been received and Government are seriously considering to

regularise only two villages located after denuding the reserve forest;

(b) whether only a particular State people are patronised in regularisation of villages and other State people are discriminated; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) A Committee set up by Ministry of Agriculture to go into the problem of encroachments on forests and revenue lands had recommended the regularisation of encroachments on forest land at Gandhinagar and Paschimsagar. No final decision has been taken so far by the Government of India.

(b) No, Sir.

(c) Does not arise.

"Ghana Sanctuary at Bharatpur"

4062. SHRI KRISHNA KUMAR GOYAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the fact that the world renowned Ghana Sanctuary at Bharatpur in Rajasthan has lost its calm, tranquillity, glory and beauty due to destruction of plants, trees, illegal grazing and infectious diseases prevalent among birds and animals; and

(b) the measures Government propose to adopt to restore the original glory of the Sanctuary?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) and (b) In view of its ecological importance and with a view to provide better protection to the wildlife and its habitat, the Government of Rajasthan has constituted the Keoladeo National Park at Bharatpur with effect from 26 August, 1981. Apart from protection from illicit felling, grazing or poaching, action is also being taken for the proper management and de-